



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 2 i.e. ORIGINAL COURT NO. 2.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
15	Bail Appln./1548/2020 FIXED	JAKIR HUSSAIN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. B PATHAK MR. R THADANI	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
8	AB/1998/2020	SHAMSER ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
9	AB/2016/2020 (PDF COPY)	MAHESH KUMAR SETHI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
<b>BAIL HEARING</b>				
10	AB/1476/2020 FIXED	ALIMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>BAIL HEARING (BA)</u></b>				
14	Bail Appln./1079/2020 FIXED	MD. AMZAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P SARMA MR P SONOWAL	PP, ASSAM
15	Bail Appln./1488/2020 FIXED	BHOGESWAR PEGU <b>Versus</b> THE STATE OF ASSAM	MS P BORAH	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 6 i.e. ORIGINAL COURT NO. 7.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
9	AB/1928/2020	BHASKARJYOTI SARMA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	MR. K N CHOUDHURY MR. T DEURI PP, ASSAM
	<b>WITH</b>			
10	AB/1932/2020	GITANJALI DEVI <b>Versus</b> THE STATE OF ASSAM	MD H ALI MR. U K BARMAN MR. R KONWAR	MR. K N CHOUDHURY MR. T DEURI PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
8	WP(C)/3094/2020 FIXED	M/S. ORIENTAL ENGINEERS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MS. A LONGSU MR T DAS	SC, PWD
<b><u>OTHER MATTERS</u></b>				
9	WP(C)/431/2019 (ADMISSION)	BUDHESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	SC, IRRIGATION

=====

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 10**

**[DIVISION BENCH - II**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDERS</b>				
7	I.A.(CrI.)/390/2020 FIXED in CrI.A./165/2020	SHRI KANBURAH RONGPHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S MUNIR MR. A SARMAH MS S SAIKIA	PP, ASSAM
	<b>WITH</b> CrI.A./165/2020	SHRI KANBURAH RONGPHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S MUNIR MR A SARMA MS S SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/1457/2020 FIXED	ATIKUR RAHMAN @ ATIQRUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR. R SALOI MR. J. SINGH	
<b>BAIL HEARING</b>				
2	AB/2005/2019 FIXED	AFSAR ALI MANDAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS	PP, ASSAM
3	AB/2829/2019 AB 2828/2019(D/O), FIXED	AINUL HOQUE MOLLA <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MR. A KHOUND	PP, ASSAM
4	AB/4108/2019 FIXED	MIRA SAIKIA @ MUDOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. R BORUAH	PP, ASSAM
<b>ORDERS</b>				
5	Review.Pet./12/2020 WP(C) 2166/2019(D/O)	SRI RAJU RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K DAS MS. B D SARMAH	GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
9	Bail Appln./1623/2020 (PDF COPY)	ABED ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
<b>MOTION</b>				
10	WP(C)/9193/2019	MEGHA ENGINEERING AND INFRASTRUCTURES LTD. <b>Versus</b> OIL INDIA LTD.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY MR. P BARUAH	MR S N SARMA SENIOR ADVOCATE MR. B BARMAN MR. K KALITA MS. S GHOSH MR. C BASUMATARY SC, OIL
11	<b>WITH</b> WP(C)/1386/2020	CHEMIE TECH DMCC <b>Versus</b> OIL INDIA LTD. AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
14	I.A.(CrI.)/361/2019 WITH LCR 4 FILES in CrI.A./2454/2019	MD. ABUL BASAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD. M H CHOUDHURY	MR. K SARMA MR. K SARMA MR. S ALIM (R7, R8) MR. B HUSSAIN (R7, R8) MR. D DAS MR. D DAS MR. A T SIKDER (R7, R8) MR. B J TALUKDAR MR. B J TALUKDAR PP, ASSAM
	<b>WITH</b> CrI.A./2454/2019 (Filing Number)	MD ABUL BASAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS		
15	CrI.A./384/2018	MD FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SARMA MR D DAS MR. M BARUAH	MD. M H CHOUDHURY (R2) MRS. L N CHOUDHURY (R2) MS. M DEORI (R2) MR H J YEPHTO (R2) MR. V ACHUMI (R2) MR MONZUR K CHOUDHURY (R2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/900/2019 in CrI.A./384/2018	MD FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SARMA MR D DAS MR. B J TALUKDAR	MD. M H CHOUDHURY PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.11 i.e. ORIGINAL COURT NO. 15.**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1591/2020	ST. ROMER KOM <b>Versus</b> THE UNION OF INDIA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA	SC, NCB
<b>BAIL HEARING</b>				
2	AB/1375/2020 FIXED	SANJEEV SINGH @ SANJIV SINGH <b>Versus</b> THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
3	AB/1378/2020 FIXED	SANJEEV SINGH @ SANJIV SINGH <b>Versus</b> THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
4	AB/1846/2020 FIXED	MD. MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR. A MALIK MR S AHMED	PP, ASSAM
5	AB/1858/2020 FIXED	DILUWAR HUSSAIN @ DULAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 12 i.e. ORIGINAL COURT NO. 16.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
7	WP(C)/3182/2020 (PDF COPY)	PRADIP BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S. DEY MR. B BORAH MR. N GOSWAMI MR P DEKA	GA, ASSAM SC, REVENUE
<b><u>OTHER MATTERS</u></b>				
8	WP(C)/446/2019 (ADMISSION), B/O	BINOD KUMAR TODI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	SC, IRRIGATION
9	WP(C)/728/2019 (ADMISSION)	BHOLA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	SC, IRRIGATION
10	Cont.Cas(C)/632/2019 (ORDERS), B/O	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES <b>Versus</b> SAMIR KUMAR SINHA	MR. K A MAZUMDER MR. A MALIK	MR. D SAIKIA MR. D P BORAH

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 13 i.e. ORIGINAL COURT NO. 18.**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH - I.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
10	AB/1780/2020 FIXED	JAKIR HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,19th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 15 i.e. ORIGINAL COURT NO. 17.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING</u></b>				
14	AB/1877/2020 FIXED	HABIBUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
<b><u>OTHER MATTERS</u></b>				
15	Crl.Rev.P./289/2013 (ORDERS), WITH LCR 2 FILES	JAHURA KHATUN <b>Versus</b> MAHAR ALI	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020